Annexure- 7

Name of the corporate debtor: UM Green Lighting Private Limited; Date of commencement of CIRP: 13-12-2021; List of creditors as on 21-12-2022

List of Operational Creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Department of Trade & Taxes, Ward-106	State Govt of NCT of Delhi, New Delhi-110002	20.01.2022	Rs. 29,70,724/-	Rs. 29,70,724/-	GST Orders (Ref. ID(In GST) ZD071221020070D Dt. Of Issue: 30.12.2021 ZD071221020096Z Dt. Of Issue: 30.12.2021 (details received on 20.01.2022)	NA	NA			Rs. 29,70,724/-		Claim has been provisionally admitted, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor
				Rs. 29,70,724/-	Rs. 29,70,724/-						Rs.29,70,724/-		